

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 672**  
ANSWERED ON 08.02.2024

**Human-animal conflict**

672. Shri Jose K. Mani:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has data about the number of casualties on the human side due to the increasing human-animal conflict in the last five years;
- (b) if so, the State-wise details thereof;
- (c) whether Government has data about the economic losses faced due to human-animal conflict in the last five years;
- (d) if so, the State-wise details thereof;
- (e) whether Government has a short-term and long-term plan to maintain harmony between human and the wild; and
- (f) if so, the details thereof, if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) and (b) As per available reports in the Ministry, details of human deaths due to elephant and tigers during last five years are given at **Annexure-I** and **Annexure II**.
- (c) and (d) Management of human-animal conflict is the primary responsibility of the respective State/ UT Government. Information on the economic losses caused due to human-animal conflict is not collated at the level of the Ministry.
- (e) and (f) Some of the important steps taken by Government for protection of wildlife and management of human-wildlife conflict are as follows:
  - i. The Ministry has issued an advisory on 06.02.2021 to all States/UTs to deal with human wildlife conflict situations.
  - ii. The Ministry has issued Guidelines to States/UTs on 3<sup>rd</sup> June, 2022 on managing Human Wildlife conflict including damage to crops.
  - iii. The Ministry has released species specific guidelines on 21.03.2023 for mitigation of Human Wildlife conflicts involving Elephant, Gaur, Leopard, Snake, Crocodile, Rhesus Macaque, Wild Pig, Bear, Blue Bull and Blackbuck.

The Ministry has also issued Guidelines for cross cutting issues such as cooperation between the forest and media sector in India; occupational health and safety in the context of human-wildlife conflict mitigation; crowd management in human-wildlife conflict related situations and addressing health emergencies and potential health risks arising out of human-wildlife conflict situations.

- iv. The Wild Life (Protection) Act, 1972 provides regulatory framework for dealing with human wildlife conflict situations.
- v. A network of Protected Areas namely, National Parks, Sanctuaries, Conservation Reserves and Community Reserves covering important wildlife habitats has been created all over the country under the provisions of the Wild Life (Protection) Act, 1972 to conserve wild animals and their habitats.
- vi. The Central Government provides financial assistance to State/Union Territory Governments under the Centrally Sponsored Schemes 'Development of Wildlife Habitats, 'Project Tiger' and 'Project Elephant' for management of wildlife and its habitat in the country. The activities supported under the scheme include construction/erection of physical barriers such as barbed wire fence, solar powered electric fence, bio-fencing, boundary walls etc. to prevent the entry of wild animals into crop fields.

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Annexure referred to in reply to parts (a) and (b) of the Rajya Sabha Unstarred Question No. 672 due for reply on 08.02.2024 regarding "Human-animal conflict".

**HUMAN CASULTIES DUE TO ELEPHANT ATTACK**

S. No.	State	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	7	4	6	NR	5
2	Arunachal Pradesh	0	0	0	2	0
3	Assam	84	75	91	63	80
4	Chhattisgarh	61	77	42	64	69
5	Jharkhand	87	84	74	133	96
6	Karnataka	12	30	26	27	29
7	Kerala	27	12	20	25	22
8	Maharashtra	1	1	NR	0	2
9	Meghalaya	3	4	6	3	3
10	Nagaland	1	0	0	0	1
11	Odisha	72	117	93	112	148
12	Tamil Nadu	47	58	57	37	43
13	Tripura	NR	2	1	2	2
14	Uttar Pradesh	0	6	1	0	4
15	Uttarakhand	3	NR	NR	NR	4
16	West Bengal	52	116	47	77	97

\*NR- Information not received from State

Annexure referred to in reply to parts (a) and (b) of the Rajya Sabha Unstarred Question No. 672 due for reply on 08.02.2024 regarding “Human-animal conflict”.

**DETAILS OF HUMAN DEATHS BY TIGER ATTACK AS REPORTED BY STATES**

S. No.	State	2019	2020	2021	2022	2023
1	Andhra Pradesh	0	0	0	0	NR
2	Arunachal Pradesh	0	0	0	0	NR
3	Assam	0	0	0	0	NR
4	Bihar	0	1	4	9	NR
5	Chhattisgarh	0	0	0	0	3
6	Jharkhand	0	0	0	0	NR
7	Karnataka	4	0	1	1	3
8	Kerala	0	2	0	0	NR
9	Madhya Pradesh	1	11	2	3	4
10	Maharashtra	26	25	32	82	35
11	Mizoram	0	0	0	0	NR
12	Orissa	0	0	0	0	NR
13	Rajasthan	5	0	0	0	NR
14	Tamil Nadu	0	1	3	0	1
15	Telangana	0	2	0	0	NR
16	Uttar Pradesh	8	4	11	11	NR
17	Uttarakhand	2	0	1	3	NR
18	West Bengal	3	5	5	1	NR
<b>TOTAL</b>		<b>49</b>	<b>51</b>	<b>59</b>	<b>110</b>	<b>46</b>

NR – Not reported.

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